

(c) how these are being acted upon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA) POOJARY) : (a) to (c). Industrial Reconstruction Bank of India (IRBI) has reported that the institution is presently engaged in preparing model parameters for rehabilitation of sick industrial units in consultation with Reserve Bank of India and other financial institutions.

**Restoration of Commuted Value
of Pension**

4872. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarted Question No. 2767 on 12th April, 1985 regarding the restoration of commuted value of pension after 10 years to retired Central Government servants and state :

(a) the stage at which the matter stands at present;

(b) whether the Supreme Court has since given any direction or judgement in this case;

(c) if so, the details thereof; and

(d) the further action which Government have taken or propose to take in the matter in the light thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). Government are still awaiting the judgement of the Supreme Court.*

**Raising of Euro-Yen Loans to Finance
Capital Projects during 1985 by
Private Companies**

4873. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) the private sector companies which had been permitted to raise Euro-yen loans to finance their capital projects during 1985 (uptil 31st July, 1985);

(b) the amount allowed and the rate of interest agreed upon by the lenders and terms of repayment; and

(c) the case in which Government have stood as the surety ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No Company in the private sector has so far raised loan in the Euro-yen market during the year 1985.

(b) and (c). Does not arise.

**Blank foreign exchange permits to
larger industrial houses**

4874. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) the names of the large industrial houses and others which are issued blank foreign exchange permits on annual basis during 1984-85 and 1985-86 upto 31st July, 1985 and the amount thereof for business promotion ?

(b) whether any check is being exercised by the Reserve Bank of India that such permits are not being used for pleasure jaunts by the executives and directors of these companies for business promotion, if so, the details thereof and if not, the reasons therefor

(c) whether there is a move by these business circles to have the validity of these permits extended for three years and get their amounts raised ; and

(d) if so, reaction of Government thereto and the safeguards that are being taken to prevent their misuse ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). Information is being collected and will be laid on the Table of the House,